## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

46

T.C.P No. 42/(MAH)/2012

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.10.2017

NAME OF THE PARTIES:

M/s. Woodward Impex Pvt. Ltd.

V/s.

M/s. The Podar Mills Limited

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE 46. AAYUSH SINGANI 1/6 ROHIT
DAS

Adv. Anand Khairnar
Adv. Drepg Bajas Joer Petitioner
a/w Adv. Arun Monga

## **ORDER**

## TCP No. 42/397-398/NCLT/MB/MAH/2015

Owing to paucity of time, list this matter on 07.11.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)